

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1039
ANSWERED ON 02.12.2024**

KENDRIYA VIDYALAYAS RUNNING IN RENTED BUILDINGS

1039. DR. ALOK KUMAR SUMAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that the Kendriya Vidyalayas in many districts in Bihar are operational in rented buildings since more than ten years particularly in Gopalganj district;
- (b) the total rent paid by the Government till date for Kendriya Vidyalaya in Gopalganj district;
- (c) whether the Government has received any representation to shift these schools from rented buildings to own buildings, if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (d) As per information received from Kendriya Vidyalaya Sangathan (KVS), no Kendriya Vidyalaya (KV) is operational in rented buildings in the State of Bihar. However, KVs have been made functional in the temporary accommodation provided by the sponsoring authorities till the construction of permanent school building by KVS on the land provided by the concerned sponsoring authority. Out of 50 KVs functioning in the State of Bihar, 16 KVs are functioning in temporary building provided by the concerned sponsoring authority. Out of these 16 KVs, 02 KVs are at construction stage, 02 KVs are at DPR stage and construction of school buildings for remaining 12 KVs including KV Gopalganj could not be started as the sponsoring authorities have not provided requisite extent of land to KVS.

Construction of permanent buildings for KVs is a continuous process, which depends upon identification of suitable land, completion of transfer / lease formalities in favour of KVS by the sponsoring authorities, submission of drawings / estimates by construction agency, availability of funds and requisite approvals etc.
